

UNDER CIRCULATION

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 01st day of SEPTEMBER 2005.

Review Application No. 51 of 2005. Original Application No. 710 of 2005.

Hon'ble Mr. K.B.S. Rajan, Member (J)

Y.N. Chaubey Vs U.O.I. & Ors

Applicant's counsel: Sri G.R. Gupta

ORDER

The grounds of RA have been perused and none of them qualifies as substantial ground for review. The order under review is to the extent of directing the respondents to consider the OA as supplementary to representation and the respondents were directed to dispose of the same within the time calendared therein. No ground for review has been made out by the applicant. As such the RA is rejected in circulation.

Member (J)